

Aditi Choudhary

DHJS

Delhi Judicial Academy  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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No. DJA Trg. FC Batch-XV (DHJS) 1821/2024 *4057*

31<sup>st</sup> July, 2024

To

- The Ld. Principal District & Sessions Judge (HQs), Central, THC
- The Ld. Principal District & Sessions Judge, West, THC

Subj: Practical Training of Newly Appointed Officer of DHJS from the Bar w.e.f. 01<sup>st</sup> to 08<sup>th</sup> August, 2024.

Respected Sir,

One (1) newly appointed Officer to Delhi Higher Judicial Service (DHJS), namely Mr. Harvinder Singh Johal, has reported to the Delhi Judicial Academy on 03.06.2024 for his four months Foundation Course. As per the Judicial Education & Training Programme Calendar 2024, the Judicial Officer is required to undergo Practical Training by way of court-attachment in District Courts.

It is therefore, requested that Mr. Harvinder Singh Johal, Trainee DHJS Officer may kindly be attached as per the following schedule w.e.f. 01<sup>st</sup> to 08<sup>th</sup> August, 2024:

Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
Mr. Harvinder Singh Johal	Mr. Praveen Singh	ADJ	Central	THC	01 <sup>st</sup> to 03 <sup>rd</sup> August, 2024
	Mr. Hemraj	ASJ	West	THC	05 <sup>th</sup> to 08 August, 2024

The Mentor Judicial Officer be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by him in their jurisdiction.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative-ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

*Aditi Choudhary*

(Dr. Aditi Choudhary)

31<sup>st</sup> July, 2024

No. DJA Trg. FC Batch-XV (DHJS) 1821/2024

Copy for information to:

The Trainee Officer concerned.

(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

No. *45257-45262* TIS HAZARI COURT: DELHI  
/JOTP/Gaz./2024

Dated, Delhi the *03 AUG 2024*

Copy forwarded for information and necessary action to :-

1. Sh. Praveen Singh, DJ-11, Central District, Tis Hazari Court, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

*(Mukesh Kumar Gupta)*

Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.